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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 46/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: Sika Scvhweiz Ag-Aliva Equipment
V/s.
Mekaster Engineering Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Ameya Gokhale,	Advs. for	Applicant	Pathak
1.	Mr. Nirag Pathak &	Shardul		
2.	Ms. Meghna Rajadh	Amarchand		
2.	Yaksha	Mangaldas		
		for		
3.	Vinay Bairaga	Advocate	Respondent	Q. 7


ORDER

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Ms. Meghna Rajadh i/b Shardul Amarchand Mangaldas present for Operational Creditor/ Applicant. Learned Advocate Mr. Vinay Bairaga present for Respondent.

Learned Advocate Mr. Vinay Bairaga filed Vakalatnama for Respondent.

for objection if any and for hearing before admission.

List the matter on 31.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of July, 2017.